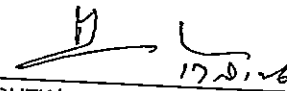


Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 10.08.2026 14.08.2026

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/50718-50720/2025	F.O/51288-51290/2026	10.08.2026	11.08.2026
2.	C/51772/2021, C/50540/2022,	F.O/51286-51287/2026	10.08.2026	11.08.2026
3.	C/52359/2024, C/50591/2025	F.O/51293-51294/2026	11.08.2026	12.08.2026
4.	C/50141/2024	F.O/51317/2026	12.08.2026	14.08.2026
		MISC. ORDER NO.		
1.	C/50366/2026	M.O/50430/2026	10.08.2026	11.08.2026
2.	C/50090/2026	M.O/50452/2026	13.08.2026	17.08.2026
3.	C/51850/2025	M.O/50453/2026	13.08.2026	17.08.2026


17.08.26
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.